

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-125/2008(Pt.)/4409/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar (E),  
Gauhati High Court,  
Aizawl Bench.

Dated Guwahati, 21<sup>st</sup> May, 2024.

Sub:- **Casual leave.**

Ref:- No.P.20012/1/2021-HC(AB)/101 Dated 17.05.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai, has been granted **casual leave for three days from 20.05.2024 to 22.05.2024, along with station leave permission from 20.05.2024 to 22.05.2024**. A senior Judicial Officer available at the station will remain in-charge of his Court and Office in his absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-125/2008(Pt.)/4410-4411/A, dated , 21-05-2024**

Copy to:

1. Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District,  
Champhai.

✓ 2. The Project Manager, Gauhati High Court.

*21/05/24*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*